ANNEXURE-6

P.L. Vehicals Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Employees);

Date of Commencement of Liquidation: 25-08-2023; List of Stakeholders is Pursuant to claims received and updated as on 18-12-2023

(Amount in ₹)

S.No	Name of authorised representative, if any	Name of employee	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicabl					